

CENTRAL ADMINISTRATIVE TRIBUNAL

MUMBAI BENCH

REVIEW PETITION NO.: 07/98 IN O.A. No. 1234/93 AND
18/98 IN O.A. No. 38/94.

Dated this Friday, the 4th day of December, 1998.

CORAM : Hon'ble Shri Justice R. G. Vaidyanatha,
Vice-Chairman.

Hon'ble Shri D.S. Baweja, Member (A).

Ignatius Fernandes .. Petitioner in R.P. No. 07/98

Vimal K. Sharma & 3 Others .. Petitioners in R.P. No. 18/98.

Versus

Union Of India & Others .. Respondents.

: OPEN COURT ORDER :

(PER.: SHRI R. G. Vaidyanatha, Vice-Chairman)

These are two review petitions filed by the original applicants for reviewing the order passed by the Division Bench of this Tribunal dated 29.10.1997 in O.A. Nos. 909/88, 1234/93, 38/94 and 244/94. We have heard Mr. Suresh Kumar, the Learned Counsel for the Petitioners and Shri V.S. Masurkar, the Learned Counsel for the Respondents.

2. As could be seen from the judgement of the Tribunal, the main point canvassed by the applicants was that, they need not appear for any test and they should be confirmed without undergoing any selection process. The Tribunal rejected that argument by referring to some decisions on that point. However, to safeguard the interest of the applicants who were